of the successful candidates in one year's examination alone and that a more detailed study will have to be conducted to draw valid conclusions on the aspects covered by this survey.

राष्ट्रगान के पाठ में संशोधन

896. श्री सवाई सिंह सिसोदिया : नया गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को राष्ट्रगान के पाठ में संशोधन करने के लिए भारतीय साहित्य संस्थान, दिल्ली का कोई सुझाव प्राप्त हुआ है; और
- (ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

'[''[AMENDING OF THE TEXT OF NATIONAL ANTHEM

896. SHRI SWAISINGH srSODIA: Will the Minister of HOME AFFAIRS/ ^ IT^T be pleased to state:

- (a) whether any suggestion has recently been received by Government from the Bharatiya Sahitya Sanslhan, Delhi for amending the text of the National Anthem,
- (b) if so, the reaction of Government in the matter T

गृह मंत्रालय में उप-मंत्रो (श्री एफ० एच० मोहसिन) : (क) जी हां, श्रीमान्।

(ख) सरकार का विचार यह रहा है कि स्व० डा० रवीन्द्र नाथ ठाकुर के गीत की मूल रचना को बदलने का कोई कारण नहीं है।

fTHE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में उप-मंत्री: (SHRI F. H, MOHSIN): (a) Yes, Sir.

(b) Government's view has been that there is no reason for departing from the original version of the song as composed by the late Dr. Rabindra Nath Tagore.]

जम्मू ग्रौर काश्मीर के भूतपूर्व मंत्री श्री गुलाम नबी सोगामी द्वारा दिया गया

to Questions

897. श्री नागेश्वर प्रसाद शाही : श्री सीताराम सिंह:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 16 मार्च, 1971 के 'स्टेटसमैन' में प्रकाणित जम्म और काश्मीर के भतपूर्व मंत्री श्री गुलाम नबी सोगामी द्वारा 15 मार्च, 1971 को जम्म और काश्मीर राज्य विधान सभा में दिए गए इस आशय के वक्तव्य की ओर दिलाया गया है कि लोक-सभा के हाल के मध्यावधि चनावों के दौरान पुथकतावादियों द्वारा काश्मीर में साम्प्रदायिक भावनाए उभारी गई; और
- (ख) यदि हां, तो पृथकतावादियों की इन गति-विधियों का प्रतिकार करने के लिए सरकार क्या ठोस कदम उठाने का विचार रखती है ?

-[[STATEMENT BY SHRI GHULAM NAM SOGAMI, A FORMER MINISTER OF JAMMU AND KASHMIR

897. SHRI NAGESHWAR PRASAD SAHAI: SHRI SITARAM SINGH

Will the Minister of HOME AFFAIRS/ गह मंत्री be pleased to state :

- (a) whether Government's attention has been drawn to the statement made by Shri Ghulam Nabi Sogami, a former Minister of Jammu and Kashmir in the Jammu and Kashmir State Legislative Assembly on the 15th March, 1971 as published in the 'Statesman', dated the 16th March, 1971 to the effect that the Secessionists in Kashmir aroused communal feelings during the recent mid-term poll of the Lok Sabha; and
- (b) if so, what concrete steps Government propose to take in order to counter these activities of the secessionists?]

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पंत): (क) जी हां, श्रीमन्।

t[] English translation.

(ख) भारत सरकार ने अवैध गतिविधियां (निवारण) अधिनियम, 1967 के अतर्गत अखिल जम्मू तथा काश्मीर जनमत संग्रंह गोर्चे को पहले ही अवैध संस्था घोषित कर रखा है।

अम्म तथा काश्मीर सरकार तथा केन्द्र नरकार अन्य पृथकनावादी दलों की गतिविधियों पर पूरी तरह निगरानी रख रही है और आवश्यकता पड़ने पर उपयुक्त कार्रवाई करेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/^ iमंत्रालय में राज्य मंत्री (SHRIK.C. PANT) : (a) Yes, Sir.

(b) The Government of India have already declared the All Jammu and Kashmir Plebiscite Front as an unlawful association under the Unlawful Activities (Prevention) Act, 1967.

The Government of Jammu and Kashmir and the Central Government are closely watching the activities of other secessionist croups and will take appropriate action as and when necessary.]

COMMITTEE ON EXPORT PROMOTION COUNCILS

898. SHRI G.R. PATIL: Will the Minister of FOREIGN TRADE/fastr

- (a) whether the Committee on the working of Export Promotion Councils has submitted its report to the Government;
- (b) if so, what are its main recommendations; and
- (c) the action proposed to be taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मंत्रालय में उप-मंत्री (SHRI A.C. GEORGE): (a) No Sir.

- .(b) and (c) Does not arise.
- f[] English translation. 8 RSSJ71-4.

ASSAM-NAGALAND BORDER DISPUTE

899. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS/JTi? *Rfr be pleased to stale :

- (a) whether any step has been taken by Government so far to settle the border dispute between Assam and Nagaland; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS'^ मंत्रालय में राज्य मंत्री (SHRI K. C. PANT)': (a) and (b) The matter is receiving active attention of the Government.

BRAIN-DRAIN FROM TNUIA

900. SHRI THILLAI VILLALAN: Will the Minister of SCIENCE AND TECHNOLOGY;

विज्ञान श्रीर प्रौद्योगिक विभाग Tpjfr be pleased to state:

- (a) whether Government have any special proposal to slop the 'brain-drain from our country; and
 - (b) if so, what are the details thereof?

THE MINISTER OF SCIENCE AND TE-CHNOLOGY family structural family real (SHRI C. SUBRAMANTAM): (a) and (b) A proposal for creation of supernumerary posts for appointment of brilliant Scientists, so that they may not have to go abroad for lack of employment opportunities in the country, is under consideration. Some of the measures already taken to facilitate the return of Indian Scientists, who are abroad are given in the Statement attached.

STATEMENT

- (A) The following steps have been taken to facilitate return of scientific and technical personnel to India:—
- (i) Creation of a Scientists' Po A to provide for temporary placement of well-qualified Indian scientists and technologists returning from abroad.